

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2293
ANSWERED ON:03.12.2009
IMPORT OF POWER EQUIPMENTS FROM CHINA
Patel Shri Kishanbhai Vestabhai

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the inflow of cheap imported power equipment from China has been imposing a threat to the domestic players such as Bharat heavy Electricals Limited (BHEL);
- (b) if so, the details thereof;
- (c) whether the Ministry of Heavy Industries has urged the Finance Ministry to impose countervailing duty on such cheap import of power equipments from China;
- (d) if so, the details thereof; and
- (e) the action so far taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) & (b): Yes Madam.

In the 11th Plan Period, out of the likely thermal power capacity addition of 61,237 MW, equipments for about 21,000 MW is being imported from Chinese manufacturers. Similarly, out of total orders of about 15000 MW for hydro power projects, order for 464 MW have been placed on Chinese manufacturers/suppliers. In the 12th Plan Period, out of total orders of about 45,000 MW placed so far, orders for thermal capacity of about 14,000 MW have been placed on Chinese manufacturers/suppliers. Thus, equipments for about 33% of thermal projects are being imported from China. Thus the import of cheaper Power Equipment from China has been imposing a threat to domestic manufacturers including BHEL.

(c): No Madam. Countervailing Duty is being levied on import of power equipments including those from China, except in the case of Mega and Ultra Mega power projects.

(d) & (e): Does not arise.